

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 09.01.2020 (THURSDAY)**  
**COURT III**  
**10:30 AM**

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical).

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1266 of 2019	G.T. Polymers Vs. Keshava Medi Devices Pvt. Ltd.	Charu Sachdev	
2.	Comp. App. (AT) 247 of 2018	Akula Nagalaxmi Vs. Crompton Greaves Ltd.	Narender Singh Yadav	Tine Abraham(R-1)
3.	Comp. App. (AT) No. 35 of 2019	Bank of Baroda Vs. Aban Offshore Ltd .	Brijesh Kumar Tamber	Pooja Dhar
4.	Contempt Case (AT) No.18 of 2019 in Comp. App. (AT) No.75 of 2019	Old lane India Cyprus Fund II Ltd. Vs. Rudradev Infopark Pvt Ltd & Ors.  <b>With</b>	Nikita	Mithun Verghis
5.	Comp. App. (AT) No.75 of 2019	Old lane India Cyprus Fund II Ltd. Vs. Rudradev Infopark Pvt Ltd. & Ors.	Nikita	Mithun Verghis
6.	Comp. App. (AT) No. 182 of 2019	Thangam Metal Cans Pvt Ltd. & Anr. Vs. R.Srinivasan& Ors.  <b>With</b>	Shantanu Singh	Ravi Raghunath (R1), Ganesan (R2)
7.	Comp. App. (AT) No. 220 of 2019	Balaji Inimai. Vs. R. Srinivasan & 12 Ors.	Bhargav R. Thali	Ravi Raghunath- R1&2
8.	Comp. App (AT) No. 202 of 2019	Rajneesh Ghei. Vs. Registrar of Companies & Ors.	Sanjeev Sahay	P. K. Sahu- R2
9.	Comp. App. (AT) No. 299 of 2019	S.P. Velumani & Anr. Vs. Magnum Spinning Millss India Pvt. Ltd.	K.S. Ravichandran, S.Manjula Devi	B. Ragubnath

<b>10.</b>	Comp. App. (AT) No. 320 of 2019	Late. Mona Aggarwal. Vs. Ghaziabad Engineering Company Ltd. & Ors.	Chandan Dutta	
<b>11.</b>	Comp. App. (AT) No.323 of 2019	A Renuga Vs. Shar Theme Park Pvt. Ltd. & Ors.	Nishtha Khurana	K.V. Balakrishnan

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**By Order**

**-sd/-  
Registrar**